

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. 2227/89

New Delhi, dated the 9th May, 1994

Hon'ble Sh. S.R. Adige, Member(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Sh. Gopi Chand Bhardwaj,  
R/o E-27, Gali N.10,  
Near Moni Baba Mandir,  
Brahmpuri, Delhi-53

Working as PGT Drawing,  
Govt. Boys Sr. Sec. School,  
Krishna Nagar, Delhi.

... Applicant

(None for the applicant)

V/s

1. Union of India through its Secretary,  
Ministry of Human Resources,  
Govt. of India, New Delhi-110001
2. Delhi Administration through its Chief  
Secretary, Delhi Admn., Delhi.
3. The Principal,  
Govt. Boys Sr. Sec. School,  
Krishna Nagar, Delhi-110051

... Respondents

(Mrs Avnish Ahlawat, counsel for the respondents)

ORDER(ORAL)

(Hon'ble Sh. S.R. Adige, Member(A))

It is noticed that this case is very  
one old/ and is running <sup>on the</sup> from the cause list since 3.5.1994.  
We <sup>have</sup> waited for considerable time. Neither applicant  
nor his counsel <sup>is</sup> present.

In the circumstances, this application is  
dismissed for default and non prosecution.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (Judicial)

*S.R. Adige*  
(S.R. Adige)  
Member (A)